

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 101 of 2012

Dated : 16th December, 2013

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

Punjab Bio-Mass Pvt. Ltd. ... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s): Mr. Ayush Agrawal
Mr. Himanshu Gupta

Counsel for the Respondent(s): Ms. Swapna Seshadri
Mr. Anushree Bearnard

ORDER

At the request of the learned counsel for the appellant, post the matter for hearing on **14th January, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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